

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 11.04.2019 (THURSDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 241 of 2019	Manibhadra polycot Vs. Abhishek Corporation Ltd & Ors. With	Vipul Ganda	Rishi Kapoor (R2)
2.	Comp. App. (AT) (Ins) No. 347 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Abhishek Corporation Ltd. & Ors.	Rishi Kapoor	

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1285 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Ranjana Roy Gawai	Siddharth Bhatnagar
2.	Review Application No. 07 of 2019 in Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
3.	Review Application No. 08 of 2019 in Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1
4.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
5.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji-R2 Bishwajit Dubey-RP
6.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	

7.	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	Rohit Rathi
8.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4)
9.	Comp. App. (AT) (Ins) No. 778 of 2018	SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd.	Arijit Mazumdar	Jay Kishor Singh
10.	Comp. App. (AT) (Ins) No. 30 of 2019	Ludhiyana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	Vinod Kumar Mahajan
11.	Comp. App. (AT) (Ins) No. 120 of 2019	Aliasgar Chadarwala Vs. Asona India Pvt Ltd. & Anr.	Kartik Bhatnagar	

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.	Charu Bansal	
13.	Comp. App. (AT) (Ins) No. 371 of 2019	Synergy Property Development Service Pvt Ltd. Vs. Bellona Estate Developers Ltd.	Balaji Srinivasan	
14.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer Resolution Professional of SPS Steel Rolling Mills Ltd	Gaurav Gupta	
15.	Comp. App. (AT) (Ins) No. 373 of 2019	IFCI Ltd. Vs. RMOL Engineering and Offshore Ltd.	Sindhu T.P	
16.	Comp. App. (AT) No.94 of 2019	Usha Martin Ventures Ltd & Ors. Vs. Usha Martin Ltd & Anr.	Soumya Dutta	
17.	Contempt Case (AT) No. 13 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva- R2(IRP)

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
19.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
20.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	

21.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1-R28) Abhay Anand Vina- R29
22.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain (R1-R4)
23.	Contempt Case (AT) No.06 of 2019 in Comp. App (AT) No.64 of 2019	Bijay Kumar Jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	
24.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)

For Hearing

25.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)
26.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

Note: Court will not sit after 01: 00 PM.

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By Order
-sd/-
Registrar